

Amendment) Rules, 1977 published in Notification No. G.S.R. 916 in Gazette of India dated the 16th July, 1977. [Placed in Library. See No. LT-840/77.]

REVIEW AND ANNUAL REPORT, ETC. OF COAL MINES AUTHORITY LTD. (COAL INDIA, LTD.), 1973-74 AND STATEMENTS

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRA): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Review by the Government on the working of the Coal Mines Authority Limited, Calcutta (now known as the Coal India Limited) for the period from 1st May, 1973 to 31st March, 1974.

(ii) Annual Report of the Coal Mines Authority Limited, Calcutta (now known as the Coal India Limited) for the period from 1st May, 1973 to 31st March, 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-841/77].

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers. [Placed in Library. See No. LT-841/77].

(3) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report* of the Bharat Coking Coal Limited for the year 1974-75. [Placed in Library. See No. LT-842/77].

12.28 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FOURTH REPORT

SHRI M. RAM GOPAL REDDY (Nizamabad): I beg to present the Fourth Report of the Committee on Private Members' Bills and Resolutions.

श्री मनी राम बागड़ी (मथुरा): अध्यक्ष महोदय, मैं एक प्वाइंट आफ क्लैरिफिकेशन उठाना चाहता हूँ। जो ध्यान आकर्षण भेजे जाते हैं, उनका कोई जवाब नहीं मिलता है कि उनके बारे में क्या फैसला किया गया। जैसे मैंने आज से चार दिन पहले मुकम्मिल शराब-बन्दी का काल-एटेंशन रखा था। अब प्रधान मंत्री जी ने मुख्य मंत्रियों का सम्मेलन बुलाया है...

अध्यक्ष महोदय : आप मेरे कमरे में आइये, तब इसको डिस्कस करेंगे।

SHRI JYOTIRMOY BOSU ((Diamond Harbour): I have given you notice

MR. SPEAKER: Will you kindly come and discuss with me in my Chamber?

SHRI V. ARUNACHALAM (Tirunelveli): In connection with the letter written by the Prime Minister to the Chief Minister of Madras...

MR. SPEAKER: Please come and discuss with me. No discussion here. Please come to my Chamber.

SHRI JYOTIRMOY BOSU: I have written to you.

MR. SPEAKER: You have written to me but I would like to discuss it with you before I allow it.

*The Report was laid on the Table on the 11th August, 1976.